



\$~Special Bench-1 to 7, 9 & 10

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3891/2021

M/S MANOJ FINVEST PVT. LTD

..... Petitioner

Through: Mr. Salil Kappor, Advocate with Ms. Ananya Kapoor and Mr. Sumit Lalchandani, Advocates.

versus

PRINCIPAL COMMISSIONER OF

INCOME-TAX-4 & ORS. ..... Respondents

Through: Mr.Abhishek Maratha, Advocate.

+ W.P.(C) 3973/2021

**MUFG BANK LTD** 

..... Petitioner

Through: Mr. Percy Pardiwalla, Sr. Advocate

with Mr.Nishant Thakkar, Ms. Jasmin

Amalsadvale and Mr.Sparsh

Bhargava, Advocates.

versus

COMMISSIONER OF INCOME TAX 2 & ANR. .... Respondents

Through: Mr.Zoheb Hossain, Advocate with

Mr. Vipul Agarwal and Mr. Parth

Semwal, Advocates.

+ W.P.(C) 4863/2021

MUFG BANK LTD

..... Petitioner

Through: Mr. Percy Pardiwalla, Sr. Advocate

with Mr.Nishant Thakkar, Ms. Jasmin

Amalsadvale and Mr.Sparsh

Bhargava, Advocates.

versus





COMMISSIONER OF INCOME TAX 2 & ANR. ..... Respondents

Through: Mr.Zoheb Hossain, Advocate with

Mr. Vipul Agarwal and Mr. Parth

Semwal, Advocates.

Mr. Ravi Prakash, Advocate with Mr. Farman Ali and Ms. Shruti Shivkumar, Advocates for UOI.

+ W.P.(C) 4871/2021

MUFG BANK LTD ..... Petitioner

Through: Mr. Percy Pardiwalla, Sr. Advocate

with Mr.Nishant Thakkar, Ms. Jasmin

Amalsadvale and Mr.Sparsh

Bhargava, Advocates.

versus

COMMISSIONER OF INCOME TAX 2 & ANR. .... Respondents

Through: Mr.Zoheb Hossain, Advocate with

Mr. Vipul Agarwal and Mr. Parth

Semwal, Advocates.

Mr. Ravi Prakash, Advocate with Mr. Farman Ali and Ms. Shruti Shivkumar, Advocates for UOI.

+ W.P.(C) 4909/2021

MUFG BANK LTD ..... Petitioner

Through: Mr. Percy Pardiwalla, Sr. Advocate

with Mr.Nishant Thakkar, Ms. Jasmin

Amalsadvale and Mr.Sparsh

Bhargava, Advocates.

versus

Through:

COMMISSIONER OF INCOME TAX 2 & ANR. ..... Respondents

Mr.Zoheb Hossain, Advocate with

Mr. Vipul Agarwal and Mr. Parth





## Semwal, Advocates.

+ W.P.(C) 4920/2021 & CM APPL.15113/2021

ANUP KUMAR MITTAL

..... Petitioner

Through: Mr. Salil Kappor, Advocate with Ms. Ananya Kapoor and Mr. Sumit Lalchandani, Advocates.

versus

PR COMMISSIONER OF INCOME TAX -20 & ORS... Respondents Through: Mr.Abhishek Maratha, Advocate.

+ W.P.(C) 6097/2021 & CM APPL.19293/2021

ROSE WOOD BUILDWELL PRIVATE LIMITED ..... Petitioner Through: Mr. Salil Kappor, Advocate with Ms. Ananya Kapoor and Mr. Sumit Lalchandani, Advocates.

versus

PR.COMMISSIONER OF INCOME TAX-7 & ORS..... Respondents Through: Mr. Ruchir Bhatia, Advocate.

+ W.P.(C) 4830/2021

COPAL MARKET RESEARCH LIMITED NOW KNOWN AS MOODYS ANALYTICS KNOWLEDGE SERVICES RESEARCH (MAURITIUS) LIMITED ..... Petitioner

Through Ms. Kavita Jha, Advocate with

Mr. Udit Naresh and Mr. Himanshu

Aggarwal, Advocates.

versus

THE COMMISSIONER OF INCOME TAX 2 INTERNATIONAL TAXATION & ORS. ..... Respondents
Through Mr.Sanjay Kumar, Sr.Standing





## Counsel.

+ W.P.(C) 5831/2021

KAAJAL REAL ESTATE AND CONSULTANTS PRIVATE
LIMITED THROUGH ITS DIRECTOR
KAAJAL AIJAZ ILMI ..... Petitioner

Through: Mr.Ankit Agarwal, Advocate.

versus

PRINCIPAL COMMISSIONER OF INCOME TAX 4 NEW DELHI & ANR. ..... Respondents

Through: Mr. Abhishek Maratha, Advocate.

**CORAM:** 

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE NAVIN CHAWLA

> ORDER 09.03.2022

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Matters are released from part-heard.

List the matters before the Roster Bench on 21st April, 2022.

Mr. Percy Pardiwalla, learned senior Advocate is permitted to file fresh written submissions not exceeding three pages along with the judgments that he wishes to rely upon within two weeks.

Parties are given last and final opportunity to complete the pleadings.

MANMOHAN, J

NAVIN CHAWLA, J

**MARCH 09, 2022** js